

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**Original Application No.235/2024 (WZ)**

Vanashakti and Anr.

... Applicant

v/s

State of Maharashtra & Anr.

... Respondents

**Affidavit in Reply on behalf of Respondent No.5-Maharashtra  
Pollution Control Board**

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I, Anand N. Katole, Aged-Adult, Occupation-Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Thane-II i.e. Respondent No. 1, having office at Plot No. P 30, 5<sup>th</sup> Floor, Office Complex Building, Wagle Industrial Estate, Mulund Check Naka, Thane (West) 400604, do hereby solemnly affirm and state as under :-

1. I am filing the present Affidavit in compliance of the order dated 18/6/2025 passed by this Hon'ble NGT.
2. I have perused the papers & proceedings of the above matter. I am thus conversant with the facts of the case and I am able to depose the same. I am filing the said Affidavit in Reply on behalf of the Respondent-Maharashtra Pollution Control Board.



3. At the outset, it is submitted that the present Application has been filed by the Applicant in respect of illegal construction activities by way of setting up of casting yard carried out by Respondent No.7-M/s.J.Kumar Infraprojects Ltd. inside Eco-Sensitive Zone of Sanjay Gandhi National Park at Survey Nos.105, 109, 110, 111, 112, 113, 114, 115, 1222, 123,124, 125, 126, 128, 129 and Survey Nos.17, 18 and 19 of Village Bhayanderpada, Dist: Thane without obtaining Consent from MPCB and causing degradation to the environment.
4. I say and submit that in order to verify the present status of the Respondent No.7- M/s.J.Kumar Infraprojects Ltd., the Officials of the Respondent Board at Thane visited to the aforesaid site on 21/6/2025 and observed as follows :-

**(A) Site No.1 -M/s J kumar Infraprojects Ltd  
Ghodbandur Road, Gaimukh Tq & Distt-Thane.**

- i. During inspection RMC plant was found not in operation. However, Segment and parapet casting activity is going on at the site. Project proponent is using outsourced RMC as a raw material for casting activity.
- ii. About 100 to 120 workers are found residing at site. Septic tank and soak pit provided a worker's colony.
- iii. Project proponent had obtained consent on 20.05.2015 which was valid up to 30.09.2019
- iv. Thereafter, MPCB had issued Closure Direction on 27.03.2019 and accordingly MSEDCL has disconnected the electricity on 29.05.2019.



- v. The said location falls under Éco Sensitive Zone Sanjay Gandhi National Park at S. No. 18 & 19, Village: Ghodbunder , Tal & Dist - Thane.
- vi. Concrete debris and Mild steel scrap dumped at site.
- vii. CCTV provided at entry and exit of main gate.

**(B) Site 2 -M/s J kumar Infraprojects Ltd , Village Chena Tq & Distt-Thane.**

- i. During inspection RMC plant was found not in operation. However, Engineering /Fabrication activities along with U and I girder cement casting activity is going on at the site. Project proponent is using outsourced RMC as a raw material.
- ii. MPCB has issued Closure Directions to RMC plant on 11.12.2024 and electricity was disconnected on 13.12.2024.
- iii. About 150 workers are found residing at the site. Septic tank followed by soak pit provided for worker's colony.
- iv. Project proponent had applied for consent having UAN No. MPCB-CONSENT-0000214592, however consent was rejected.
- v. MPCB has issued disconnection order on 11.12.2024 for RMC Plant and MSEDCL has disconnected the electricity on 13.12.2024.
- vi. The said location is in Mauza Chene and entire Chene village falls under Sanjay Gandhi National Park Eco Sensitive Zone as per the ESZ notification dt 5.12.2016. Copies of the Inspection Reports dated



21/6/2025 are enclosed herewith and marked as an **Annexures-I & II respectively.**

Solemnly affirmed on this 24..... day of June.....2025  
at Thane.

For and on behalf of  
Maharashtra Pollution Control Board,

(Anand N. Katole)  
Sub-Regional Officer, Thane-

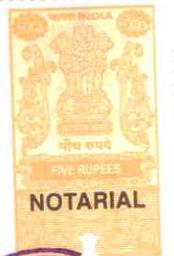


BEFORE ME  
NOTARY



SUJATA V. JOSHI  
ADVOCATE & NOTARY  
101/102, Vishal Bldg., Station Road,  
Kalwa (W) Thane-400 605.

NOTED & REGISTERED  
Sr. No. 5359/2025  
24 JUN 2025



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Annexure - I

## MAHARASHTRA POLLUTION CONTROL BOARD

Tel : 25802272

Fax : 25805398

Visit us at:

Website : <http://mpcb.gov.in/>E-mail Id: [srothane2@mpcb.gov.in](mailto:srothane2@mpcb.gov.in)

Sub-Regional Office, Thane-II  
5<sup>th</sup> Floor, Office Complex Bldg.,  
Near Mulund Check Naka,  
Wagale Estate,  
Thane-400 604

No. MPCB/SROT-II/B-CAMP at site

Date :- 21 / 06 / 2025

### Inspection Report

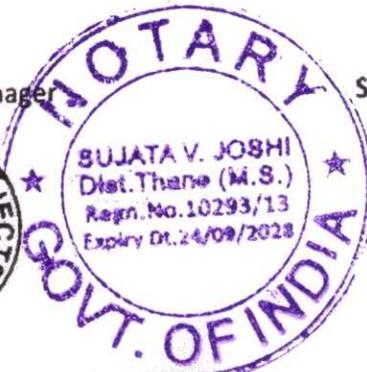
1. Name & Address of the Industry : M/s J Kumar Infraprojects Ltd, S. No. 110/82, 111, 112, 113/1,2,3, 115, 119/2, 120/2, 122/1/2, 123/1/2, 125, 126/1,2,3, 127/1,2, 138/1,2,3, 139, 140, 142,144/1,2, 145, 146/1,2,3, 150, 151 Vill – Chena, Tal & Dist – Thane
2. Person contacted : Mr. Ajay Verma, Assistant Manager
3. Contact Details : Ph No. 9015374816  
Email: [info@jkumar.com](mailto:info@jkumar.com), [ajay.verma@jkumar.com](mailto:ajay.verma@jkumar.com)
4. Consent Status : Applied but consent rejected by MPCB.
5. Observation :
  - i. During inspection RMC plant was found not in operation. However, Engineering /Fabrication activities along with U and I girder cement casting activity is going on at the site. Project proponent is using outsourced RMC as a raw material.
  - ii. MPCB has issued Closure order to RMC plant on 11.12.2024 and electricity was disconnected on 13.12.2024. RMC plant is not in operation.
  - iii. About 150 workers are found residing at the site. Septic tank followed by soak pit provided for worker's colony.
  - iv. Project proponent had applied for consent having UAN No. MPCB-CONSENT-0000214592, however consent was rejected.
  - v. MPCB has issued disconnection order on 11.12.2024 and MSEDCL has disconnected the electricity on 13.12.2024.
  - vi. The said location is in Mauza Chena and entire Chena village falls under Eco Sensitive Zone Sanjay Gandhi National Park as per the ESZ notification dt 5.12.2016.

*(Signature)*  
21/06/25  
(Ajay Verma)

Assistant Manager

*(Signature)*  
21/06/2025  
(Anand N Katole)

Sub Regional Officer, MPCB Thane-2



## MAHARASHTRA POLLUTION CONTROL BOARD

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Sub-Regional Office, Thane-II  
5<sup>th</sup> Floor, Office Complex Bldg.,  
Near Mulund Check Naka,  
Wagale Estate,  
Thane-400 604

No. MPCB/SROT-II/B-CAMP at site

Date :- 21/06/2025

### Inspection Report

1. Name & Address of the Industry : M/s J Kumar Infraprojects Ltd, S. No. 18 & 19, Opp Gaimukh Jakat Naka, Ghodbunder, Tal & Dist – Thane
  2. Person contacted : Mr. Amit Kumar, Deputy Manager
  3. Contact Details : Ph No. : 8779329541  
Email: [info@jkumar.com](mailto:info@jkumar.com), [amit.ta@jkumar.com](mailto:amit.ta@jkumar.com)
  4. Consent Status : Consent granted on 20.05.2015 which was valid upto 30.09.2019
  5. Observation :
- i. During inspection RMC plant was found not in operation. However, Segment and parapet casting activity is going on at the site. Project proponent is using outsourced RMC as a raw material for casting activity.
  - ii. About 100 to 120 workers are found residing at site. Septic tank and soak pit provided at worker's colony.
  - iii. Project proponent had obtained consent on 20.05.2015 which was valid upto 30.09.2019.
  - iv. Thereafter, MPCB had issued Closure Direction on 27.03.2019 and accordingly MSEDCL has disconnected the electricity on 29.05.2019.
  - v. The said location falls under Eco Sensitive Zone Sanjay Gandhi National Park at S. No. 18 & 19, Vill, Ghodbunder, Tal & Dist - Thane.
  - vi. Concrete debris and Mild still scrap dumped at site.
  - vii. CCTV provided at entry and exit of main gate,

AMK  
21/6/25

(Amit Kumar )  
Deputy General Manager



*(Signature)*  
21/6/2025

( Anand N Katole )  
Sub Regional Officer, MPCB Thane-2

